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Title: Request for the deployment of helicopters during natural calamities in Odisha and waiving of deployment charges of CAFs in Odisha.

**SHRI CHANDRA SEKHAR SAHU (BERHAMPUR):** Sir, due to Left-wing extremism threats, uninterrupted helicopter service is a critical requirement for the security forces for evacuation of casualties, movement of troops, maintenance of forward posts, etc. As a result of activities of Left-wing extremism, deployment of Central Armed Protection Forces has to be made and the State Government has to bear unforeseen expenditure. The Government of India claimed Rs.4,561.23 crore towards deployment charges of CAPFs in the State up to 2020. Hon. Chief Minister of Odisha, Shri Naveen Patnaik, made a request for deployment of two MI17 or equivalent helicopters. He also requested the Central Government to waive the amount charged towards deployment of Central Forces in Odisha.

Odisha is facing frequent natural calamities on which a lot of State's resources are utilised. I, therefore, through you, request the Union Home Minister to consider the request regarding deployment of helicopters and waiving of deployment charges of CAPFs in Odisha with immediate effect.

Thank you, Sir.